(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 776 9 2021/29 Dated: 26/012021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahil Ahmad Khanday S/O Mohd Jabar Khanday R/O Charigam, Herpora, Tehsil Sallar, District Anantnag

vide Notification No.478 dated 10.12.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: 37070-77/29/49 Dated: 26/0/ 202

### Copy forwarded to the: -

- Principal District and Sessions Judge, Anantnag. 1.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Rahil Ahmad Khanday, Advocate

Registrar (Adm.)<sup>25-0</sup>

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 77792021/2 Dated: 26/8/2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Hassan S/O Gulam Hassan Bhat R/O Wadipora, Ompora, Tehsil & District Budgam

vide Notification No.1786 dated 08.05.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registration

Registrar (Adm.)

No: 37070-85/Ry Dated: 26/0/2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Mr. Zahid Hassan, Advocate

Registrar (Adm.) 25-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 770 0721/Rg Dated: 26/8/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Yasmeena Jan D/O Mohd Akbar Wani R/O Murran, Wani Mohalla, Tehsil & District Pulwama

vide Notification No.1672 dated 16.03.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (A-1

No: 37006-93/Rg/CDDated: 26/0/2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Yasmeena Jan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 779 9 2021/Ry Dated: 26/8/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aliya Sadeeq **D/O Mohd Sadeeg Peerzada** R/O Village Peernia, Tehsil Boniyar, District Baramulla

vide Notification No.1761 dated 06.05.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm)

Registrar (Adm.)

No: 37094-901/Re Dated: 26/8/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Aliya Sadeeq, Advocate

Registrar (Adm.)<sup>25-06-21</sup>

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 780 0 201/Ry Dated: 26/8/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Stanzin Yangdol **D/O** Chhering Samphel R/O 24 Village Achanathang, P.O/Tehsil.Khalri, Bus Stand District Leh

vide Notification No.1657 dated 12.03.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registron (1)

Registrar (Adm.)

No: 37902-9/Re/LN Dated: 26/0/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Leh.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Leh.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Stanzin Yangdol, Advocate

Registrar (Adm.)<sup>25-06-21</sup>

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \*

# NOTIFICATION

No: 701 07 2021/124 Dated: 26/0/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Muddassar S/O Mushtaq Ahmed R/O H.No.20, Phase-Ist, Housing Colony, Tehsil & Distt. Udhampur

vide Notification No.1626 dated 12.03.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Ad

No: 37910-17/RG/LP Dated: 26/08/ 2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Udhampur.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Udhampur.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Mohd Muddassar, Advocate 7.

Registrar (Adm.)<sup>25-08-2</sup>

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 702 07 1021/ Ry Dated: 26/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehak Sharma D/O Heman Chander R/O H.No.164/Sec.4, Nanak Nagar, Jammu

vide Notification No.1635 dated 12.03.2020 has been declared as Absolute/Final.

### By Order

Mohammed 10125-05-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37910-25/R4/LDDated: 26/00/202

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Mehak Sharma, Advocate

Registrar (Adm.) 25-0524

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 703 07 2021/24 Dated: 26/08/2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Meenu Lamba D/O Ashok Lamba R/O H.No.79/3, Adarsh nagar, Bantalab, Jammu

vide Notification No.1721 dated 17.03.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37926-33/RG/CDated: 26/08/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Meenu Lamba, Advocate

Registrar (Adm.)<sup>25-08-21</sup>

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* >

# **NOTIFICATION**

No: 784 972021/124 Dated: 26/08/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rachana Dogra D/O Manohar Lal R/O Ward No.2, House No.19 Near M.C. Office Tehsil Bari Brahmana, **District Samba** 

vide Notification No.1729 dated 17.03.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Ad

No: 37934-41/84/4 Dated: 26/00/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Samba.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4 President, District Bar Association, Samba.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Rachana Dogra, Advocate

Registrar (Adm.)25-0K21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 785 9 2021/P4 Dated: 26/08/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fazila Iqbal D/O Mohd Iqbal Jan R/O Jana Mohalla, Tehsil & District Shopian

vide Notification No.1586 dated 10.03.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37942-49/19/18 ated: 26108/2021.

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Shopian.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Shopian.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Fazila Iqbal, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 786 9 204/19 Dated: 26/08/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Gh Rasool Shah S/O Gh Qadir Shah R/O Check-I-Drugmulla, Kupwara

vide Notification No.1591 dated 10.03.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37950-57/Re/CDated: 26/00/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Gh Rasool Shah, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 787 07 2021/24 Dated: 26/08/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Vikky Jan D/O Mohammad Amin Thoker R/O Sopat Tanpora, Thoker Mohalla, Tehsil Devsar, District Kulgam

vide Notification No.1169 dated 10.01.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.) 8/2024 25/0

No: 37958-65/Pg/LDDated: 26/08/2024

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Vikky Jan, Advocate

.....for information and necessary action.

Registrar (Adm.)

250

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 788 9704/14 Dated: 26/08/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tabassum Iqball S/O Mohd Iqbal R/O Manoo, Tehsil Gandoh, District Doda A/P Green Valley Enclave, Lower Ghaziabad, Sunjwan, Jammu

vide Notification No.1191 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37966-73/Re/CoDated: 28/00/2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Tabassum Iqball, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 78997207/124Dated: 26/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sudershan Sharma S/O Faishon Chand Sharma R/O Village Gadethar, Tehsil Gundana, District Doda A/P H.No.77, Sec-B2, Lane-4 Laxmi Puram, Ban Talab, Jammu

vide Notification No.1181 dated 10.01.2020 has been declared as Absolute/Final.

**By Order** 

25-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37974-01/24/4 Dated: 26/0 0120

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sudershan Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 790 07202/RgDated: 26/08/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vishal Kotwal S/O Ashok Kumar Kotwal R/O Village Jalga Chinta, Subar Nag Mandir, Tehsil Bhaderwah, District Doda

vide Notification No.1167 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37902-90/Re/CDated: 26/00/202

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Vishal Kotwal, Advocate

.....for information and necessary action.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 791 97 2021/Rg Dated: 26/08/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Vishali Rajput D/O Parshotam Singh R/O H.No.66, Ward No.6, VPO Akalpur, Jammu

vide Notification No.1161 dated 10.01.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37991-90/19/10 Dated: 26/08/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Vishali Rajput, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 792 1 2021 Dated: 26-08-2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sunashi Jandyal D/O Jagdish Raj R/O Seri Bazar, Tehsil Bhaderwah, District Doda A/P H.No.396, Bakshi Nagar, Jammu

vide Notification No.1202 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 37999-38006/24/Dated: 26/08/2021.

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Sunashi Jandyal, Advocate

Registrar (Adm.) 25-08-24

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 793 97 2021 Dated: 26-08-221.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nighat Nazir D/O Nazir Ahmad Malik R/O Yaseen Colony Kanispora, Yaseen Colony, Baramulla

vide Notification No.1058 dated 09.01.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38007-14/14 Pated: 26-08-2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nighat Nazir, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 794 01 2021 Dated: 26-08-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahat Afridi S/O I. Afridi R/O H.No.4, Veshnavi Enclave, Sector-7, Tehsil Channi Himmat, Jammu

vide Notification No.1080 dated 10.01.2020 has been declared as Absolute/Final.

By Order

10125-087

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38015-22/Rel Poated: 26-08-2021.

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Rahat Afridi, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 795 01 2021 Dated: 26-08-2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Naseem Qadri S/O Mohmad Yousuf Qadri R/O E-16, Abu Bakar-Colony Bemina By-Pass, Srinagar

vide Notification No.857 dated 17.10.2018 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38023-30/124/1 Dated: 28-08-2021.

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Naseem Qadri, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 796 of 2021 Dated: 26-08-2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Feroz Ahmad Najar S/O Gh Mohd Najar **R/O Batmaloo**, Srinagar

vide Notification No.30 dated 15.09.2020 has been declared as Absolute/Final.

### **By Order**

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38031-30/124/ PDated: 26-08-2021.

### Copy forwarded to the: -

- Principal District and Sessions Judge, Srinagar. 1.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, J&K High Court Bar Association, Srinagar. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Feroz Ahmad Najar, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 797 9 2021 Dated: 26-08-2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Murtaza Ahmed Qureshi S/O Akhter Hussain R/O Ari, Ward No.4, Mardhanshah, Tehsil Mandhar, District Poonch

vide Notification No.1619 dated 12.03.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: <u>38039-46/R4/</u> Plated: <u>26-08-2021</u>,

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Murtaza Ahmed Qureshi, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 798 9 20 21 Dated: 26-08-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Babesh Kumar S/O Harbans Lal R/O Village Laswara Tehsil Bishnah, Distt.Jammu

vide Notification No.431 dated 09.12.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38047-54/14/ PDated: 28-08-2021.

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Babesh Kumar, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 799 01 2021 Dated: 26-08-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Hussain D/O Mohammad Hussain Shaksaz R/O Batapora, Narpora, Tehsil Hazratbal, District Srinagar

vide Notification No.135 dated 22.10.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38055-62/024/UP Dated: 26-08-2021.

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Uzma Hussain, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 800 2f 2021 Dated: 26-08-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Dheeraj Sharma S/O Yash Pal Sharma R/O Hira Chak P/O Halqa near Mandir, Tehsil Marh, District Jammu A/P R.K. Vihar Udheywalla, Lane No.1, Jammu

vide Notification No.1263 dated 01.01.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38063-70/24/19 Dated: 26-08-2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Dheeraj Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 801 of 2021 [29 Dated: 26-08-2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sushil Kumar S/O Bodh Raj R/O Vill. Bhopur P/O Jourian, Tehsil Khour, Distt. Jammu A/P Vill. Gurha Keran Barnai P/O Ban Talab, Lane No.7, H.No.81, Jammu

vide Notification No.1154 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38071-78/24/4 Dated: 26-08-2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sushil Kumar, Advocate

Registrar (Adm.) 25-08 M

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 802 01 2021/024 Dated: 26-00-2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Akash Deep S/O Ashok Kumar Sharma R/O Ward No.3, Shivpuri, Tehsil Hira Nagar, Distt. Kathua

vide Notification No.1568 dated 10.03.2020 has been declared as Absolute/Final.

### **By Order**

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38079-86 RAL Dated: 26-08-2021.

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kathua.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kathua.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Akash Deep, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 803 01 2021/18 Dated: 26-08-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Amandeep Kour D/O Jiwan Singh R/O Vill.Dablehar, Tehsil R.S. Pura, District Jammu

vide Notification No.1098 dated 10.01.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

2510

No: 38087-94/29/19 Dated: 26-08-2021.

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Amandeep Kour, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 804 of 2021/LP Dated: 26-08-2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abhishek Kumar Kaith S/O Mohan Lal Kaith R/O 263 Colonel Colony Talab Tillo Bohri, Jammu

vide Notification No.1020 dated 09.01.2020 has been declared as Absolute/Final.

### By Order

1025-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38095-102/02/11 Dated: 26-08-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Abhishek Kumar Kaith, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>805 of 2021/</u>UP Dated: <u>26-08-2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Waseem S/O Mohd Saleem R/O Gholad Town Vill. Banola Mendhar, Poonch

vide Notification No.525 dated 10.07.2018 has been declared as Absolute/Final.

#### By Order

1025-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38103-10/129/11 Dated: 26-08-2021.

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mohd Waseem, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>0356 2021 py</u>Dated: <u>31100/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nuveed Ul Nuzhat D/O Mohmad Akram Sheikh R/O Chewdara, Tehsil Beerwah, District Budgam

vide Notification No.112 dated 22.10.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30711-10/R4/LD Dated: 31/00/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nuveed Ul Nuzhat, Advocate

Registrar (Adm.)2678-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: <u>836 0 2021/Ry</u>Dated: <u>31/00/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazima Rahim D/O Ab Rahim Dar R/O Village Hygam, Tehsil khoie, Sopore, District Baramulla

vide Notification No.110 dated 22.10.2020 has been declared as Absolute/Final.

### **By Order**

(Mohammad Yasin Beigh) Regist

Registrar (Adm.)

2510

No: 30719-26/Rg/4 Dated: 31/00/2027

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Baramulla. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Nazima Rahim, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 009 0/2021/By Dated: 31/00/2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faiz ul Fayaz Rah S/O Fayaz Ahmad Rah R/O Housing Colony Chanpora Dastgeer. Lane Srinagar

vide Notification No.23 dated 15.09.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38487-94/Rg/4 Dated: 31-001 202

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Faiz ul Fayaz Rah, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>809 07 2021/24</u> Dated: <u>31/08/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Naziya Aslam D/O Mohammad Aslam Janwari R/O Chanpora, Housing Colony Srinagar

vide Notification No.27 dated 15.09.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

510 No: 38495-501/84/4PDated: 31/00/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Naziya Aslam, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

## NOTIFICATION

No: 010 07 707/Rg Dated: 31/08/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tawseef Manzoor Bhat S/O Manzoor Ahmad Bhat R/O Summerbugh, Bhat Mohalla, Tehsil B.K. Pora, Budgam

vide Notification No.128 dated 22.10.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38502-09/RG/CPDated: 31/00/2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Tawseef Manzoor Bhat, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 811 7 2021/R4 Dated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Dawood Ahmad Laway S/O Gh Mohammad Laway R/O Astanpora, Chawalgam Disti. Kulgam.

vide Notification No.24 dated 15.09.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

25 0

No: 30510-17/Rg/cpDated: 31/00/ 2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Dawood Ahmad Laway, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 812 07 22/Rg Dated: 31/08/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Khursheed Ahmad Shah S/O Manzoor Ahmad Shah R/o Khayar Shah Mohalla, Bandipora

vide Notification No.36 dated 15.09.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: 38518-25/RG/Bated: 31/00/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Khursheed Ahmad Shah, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 813 9 2021/20 Dated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Waseem Ahmed S/O Nazir Hussain R/O Sakhi Maidan, Mendhar, Poonch

vide Notification No.26 dated 15.09.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30526-33/Rg/4 Dated: 31/00/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Waseem Ahmad, Advocate

Registrar (Adm.) L 25/8.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>814 07 2021/Rg</u> Dated: <u>31/00/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Talib Hussain Khan S/O Ab Khaliq Khan R/O Diver Anderbugh, Lolab, Tehsil Sogam, District Kupwara A/P Government Estates Quarters, Bemina Srinagar

vide Notification No.129 dated 22.10.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38534-41/Ry/4 Dated: 31/00/20;

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Talib Hussain Khan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 015 07 2021/ Rg Dated: 31/00/2029.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazish Yasrab Rehman D/O Mohd Akbar Sofi R/O Arihal Pulwama, Kashmir A/P H.No.107, Lane-E, Maidan Enclave, Rawalpora, Srinagar

vide Notification No.717 dated 19.09.2019 has been declared as Absolute/Final after condonation of delay.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30542-49/R4/UBated: 31/00/ 202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nazish Yasrab Rehman, Advocate

Registrar (Adm.) 2518.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 816 07 20 21/24 Dated: 31/00/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Menakshi Sharma D/O Ashwani Sharma R/O Bera Goa, Kalakote, Rajouri

vide Notification No.472 dated 04.07.2018 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30550-57/Rg/CBated: 31/00/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Rajouri.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Rajouri.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Menakshi Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 817 9 2021/Ry Dated: 31/08/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Palak Sharma D/O Surinder Kumar Sharma R/O H.No.26, Opp. J&K Bank, Near Satya Narayan Temple Panjtirthi, Jammu

vide Notification No.1701 dated 30.03.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30558-65/Rg/CD Dated: 31/00/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Palak Sharma, Advocate

Registrar (Adm.)2608 2510

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>Bob of 2021</u> RADated: <u>28-08-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Gowhar Rashid Ahrabli S/O Syed Rashid Ahrabli R/O Asnoor Tehsil D.H. pora, District Kulgam A/P Asnoor Syed (Manzil Malik Pora) Asnoor

vide Notification No.667 dated 29.12.2015 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38279-86/12414 Dated: 26-08-2021.

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Syed Gowhar Rashid Ahrabli, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 018 07 2021 / eg Dated: 31/08/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Palvi Bakshi D/O Sanjay Kumar Bakshi R/O Plot No.210, Rehari Colony, Hari Singh Nagar, Jammu

vide Notification No.1086 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38566-73/R4/LD Dated: 31/08/20:

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Palvi Bakshi, Advocate

Registrar (Adm 25/0/2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 019 07 2021/24Dated: 31/00/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Anuj Mahajan S/O Raj Kumar Gupta R/O H.No.241, Govindpura, Jammu Cantt. Distt. Jammu

vide Notification No.994 dated 09.01.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30574-01/04/0 Dated: 31/00/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Anuj Mahajan, Advocate

8-08-21 Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 020 9 2021/ Ry Dated: 31/00/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sahil Parvez Kachroo S/O Parvez Hussain Kachroo R/O Kalash Pora, Babadam, Shamaswari, Srinagar

vide Notification No.895 dated 20.11.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30502-99/Rg/Lp Dated: 31/08/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, JSrinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sahil Parvez Kachroo, Advocate

Registrar (Adm.) L 2518

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 0210/2021/24 Dated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Manhor Singh S/O Chamail Singh R/O Swari, Teh. Kotranka Bakori (Budhail), Rajouri A/P Rathana Morh, R.S. Pura, Jammu

vide Notification No.868 dated 18.10.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30600-07/0g/Bated: 31/00/20

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Rajouri.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Rajouri.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Manhor Singh, Advocate

26.08-21 Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 82207 2021/Ry Dated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Younis Ahmad Laway S/O Gull Mohd laway R/O Lider Matoo Khanabal, Anantnag

vide Notification No.1221 dated 19.11.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30600-15/04/Bated: 31/00/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Younis Ahmad Laway, Advocate

Registrar (Adm.) h. hr

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 823072021/Ry Dated: 31/08/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mir Ishfaq Hussain S/O Mir Mohd Akram R/O Tapper, Waripora, Wani Mohalla, Tehsil Pattan, Distt. Baramulla

vide Notification No.865 dated 18.10.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30616-23/14/10 Dated: 31/00/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mir Ishfaq Hussain, Advocate

Registrar (Adm. m210.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>024 072021/Pg</u>Dated: <u>31/00/2027</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Asif Wani S/O Ab Samad Wani R/O Sheerbugh, Wani Mohalla, Tehsil Pattan Distt. Baramulla

vide Notification No.726 dated 19.09.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

No:  $\frac{30624-31/R_4/L0}{2007}$  Dated:  $\frac{31/00/2007}{250}$ 

- Principal District and Sessions Judge, Baramulla 1.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Baramulla. 4.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mohd Asif Wani, Advocate

Registrar (Adm.)  $h_{25}^{260}$ 

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### NOTIFICATION

No: 825 92021/24 Dated: 31/00/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bilgees Jan D/O Late Gulam Mohi Ud Din Wani R/O Akad New Colony, Tehsil Mattan and Distt.Anantnag

vide Notification No.911 dated 22.11.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registration

No:  $\frac{30632-391R4}{D}$  Dated:  $\frac{31100}{200}$ 

Copy forwarded to the: -

- Principal District and Sessions Judge, Anantnag. 1.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Bilgees Jan, Advocate

Registrar (Adm.)  $\int_{25}^{\infty} \frac{26}{25} \frac{1}{8}$ 

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### **NOTIFICATION**

No: 826 9 2021/Ry Dated: 31/08/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Dheeraj Singh S/O Sampooran Singh R/O H.No.19, Sector-1A, Mohalla Charakan/Thanger Channi Himmat, Jammu

vide Notification No.912 dated 22.11.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38640-47/29/4 Dated: 31/00/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Dheeraj Singh, Advocate

Registrar (Adm.) l - 2510

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>827 92021/29</u> Dated: <u>31/08/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Viren Magotra S/O Rajeev Magotra R/O H.No.284-A, Gole Market Gandhi Nagar, Jammu A/P H.No. 212 sector-2 Channi Himmat Jammu

vide Notification No.885 dated 18.10.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30648-55/Re/14 Dated: 31/00/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Viren Magotra, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 020 07 2021/RyDated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Avekpal Singh S/O Charanjeet Singh R/O Hanjana Kahnka, Nowshera, Rajouri A/P Plot No.101, Shopping Centre Bakshi Nagar, Jammu

vide Notification No.854 dated 18.10.2019 has been declared as Absolute/Final.

**By Order** 

126-05

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30656-63/29/4 Dated: 31/00/2021

#### Copy forwarded to the: -

- Principal District and Sessions Judge, Rajouri. 1.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Rajouri. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Avekpal Singh, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 829 07 2021/pg Dated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abdul Rouf War S/O Abdul Gani War R/O Vodhpora, Dar Mohalla, Tehsil Handwara, District Kupwara

vide Notification No.853 dated 18.10.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38664-7/ 124/4 Dated: 31 /00/2027

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Abdul Rouf War, Advocate

Registrar (Adm. h 25/8

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 034 0/ 3021/ReDated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ambica Sambial D/O Vinod Singh Sambial R/O H.No.76/A, Lane No.6, New Plot, Jammu

vide Notification No.1004 dated 09.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30703 -10/Ru/4 Dated: 31/00/2027

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Ambica Sambial, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 0300 2021/RG Dated: 31/00/2027,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Eklavya Sharma S/O Rajeev Sharma R/O Village Jhullas, Tehsil Haveli, District Poonch A/P Lane No.2, Suryavanshi Nagar, Lower Roop Nagar, Muthi, Jammu

vide Notification No.1024 dated 09.01.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 38672-79/Rg/4PDated: 31/00/2027

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Eklavya Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>B31 07 2021 [24</u> Dated: <u>31 / 00 / 2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sheikh Tanzeel Illahi S/O Sheikh Ishrat Illahi R/O Village Gundow, Tehsil Chillipingal, District Doda

vide Notification No.949 dated 22.11.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) No: 30600-07 Registrar (Adm.) No: 30600-07 Reglup Dated: 31/00/2021 25/8 Copy forwarded to the

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Mr. Sheikh Tanzeel Illahi, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 033 072021/29Dated: 31/00/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Arashvir Singh Jamwal S/O Dharamveer Singh Jamwal R/O H.no.163, Saini Enclave, Camp Road, Talab Tillo, Jammu

vide Notification No.993 dated 09.01.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30696 -702/R4/4 Dated: 31/08/2037

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, J&K High Court Bar Association, Jammu. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Mr. Arashvir Singh Jamwal, Advocate

7-28-2 Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 032072021/29 Dated: 31/00/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Amit Thakur S/O Tilak Raj Thakur R/O Sounder Lohrana, Tehsil Dachhan, District Kishtwar A/P Lane No.4, Vasuki Vihar near Vasuki Nag temple Ban Talab, Jammu

vide Notification No.996 dated 09.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 30600.95/84/4PDated: 31/00/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kishtwar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kishtwar.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Amit Thakur, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 868 9 2021/2020 Dated: 03/9/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vickram Sharma S/O Rattan Sharma R/O H.No.536-A, Near Airport Road Satwari, Narwal Pain, Jammu

vide Notification No.965 dated 22.11.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39389-97/4/4/Dated: 03

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Vikram Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 869 9 2021/29 Dated: 03/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Alok Singh Chib S/O Jasbir Singh Chib R/O 121, Lower Hathol Poni, P.S. Sunderbani, Rajouri A/P Raipur Domana near NardaniMorh, Ban Talab, Jammu

vide Notification No.998 dated 09.01.2020 has been declared as Absolute/Final.

**By Order** 

7-082

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39398-405/84/CBated: 03/9,

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Rajouri.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Rajouri.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Alok Singh Chib, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 070 9 2021 RepDated: 03/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sushil Sharma S/O Yash Paul Sharma R/O V.P.O Ranjan, Tehsil Bhalwal, District Jammu

vide Notification No.878 dated 18.10.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39406-13/14/17 Dated: 03/9

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sushil Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 07/ 97207/RyDated: 03/9/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asifa Malik D/O Majid Hussain R/O Village Badhori, Bari-Brahmana, Samba A/P Channi Rama Malik Market, Jammu

vide Notification No.852 dated 18.10.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39414-21/24/LD Dated: 03/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Samba.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Samba.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Asifa Malik, Advocate

12-08-21 Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>B72 9204/Ry</u>Dated: <u>03/9/ 2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Manzoor Ahmad Lone S/O Abdul Jabar Lone R/O Mohalla Gundi Wussan, Kangan, Ganderbal

vide Notification No.740 dated 19.09.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39422-29/Ry/1Dated: 03/9

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Ganderbal.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Ganderbal.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Manzoor Ahmad Lone, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 0739202/123 Dated: 03/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shabir Ahmad Bhat S/O Rajab Bhat R/O Gund Gull Sheikh, Tehsil Gurez, District Bandipora

vide Notification No.806 dated 20.09.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39430-37/Rg/4pDated: 03/9/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Shabir Ahmad Bhat, Advocate

Registrar (Adm.)  $h_{25B}$ 

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>874 9/2027/24</u> Dated: <u>03/9/2027</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rukhsana Kouser D/O Mohd Daud R/O Dehri Ralyote, Manjakote, Rajouri.

vide Notification No.470 dated 04.07.2018 has been declared as Absolute/Final.

#### **By Order**

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39430-45/Ry/4Dated: 03/9

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Rajouri.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Rajouri.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Rukhsana Kousar, Advocate

Registrar (Adm.) 31-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 075 07 2021/Ry Dated: 03/9/ 2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nuzhat Majeed D/O Abdul Majeed R/O Nund Resh Colony- A, House No.232, Bemina Srinagar

vide Notification No.535 dated 02.08.2016 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39446 52/Ry/L/Dated: 03/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nuzhat Majeed, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>876 9 2021</u> Ry Dated: <u>03/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sehar Javied D/O Javied Ahmad Din R/O Din Mohalla, Village Sheikhpora, Tehsil & District Baramulla A/P Sadrabal Naseemabad Hazratbal, Srinagar

vide Notification No.1659 dated 05.03.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39453-60/24/4 Dated: 03/9/

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Sehar Javied, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 0779202/Ry Dated: 03/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Savneet Kour D/O Surrender Singh R/O NH-1A, Kanispora, Baramulla A/P Greater Kailash, L.No.55-B, Jammu

vide Notification No.1626 dated 05.03.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39461-68/24/LPDated: 03/9/

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Savneet Kour, Advocate

Registrar (Adm.) 71-087 25/8.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 070 0 Dated: 03/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sajad Ahmad Chopan S/O Fateh Mohammad Chopan R/O Chekpora Trehgam, District Kupwara

vide Notification No.67 dated 17.06.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39469-75/124/0 Dated: 03/9/2

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sajad Ahmad Chopan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 079 9 2027 RDated: 03/9/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mukhtar Hussain Shah S/O Sh. Maqsood Hussain Shah R/O Village Gursai, Tehsil Mendhar, District Poonch A/P Friends Colony, Lane No.2, Bantalab, Jammu.

vide Notification No.144 dated 18.06.2019 has been declared as Absolute/Final.

**By Order** 

31-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39476-03/Rs/4 Dated: 03/9/20

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mukhtar Hussain Shah, Advocate

Registrar (Adm.) 210 8-24

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 000/R4/LD Dated: 03/9/2020

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Yawar Ahmad Mir S/O Javid Ahmad Mir R/O Batpora, Tehsil Mattan, District Anantnag

vide Notification No.397 dated 08.12.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39484-91/04/10Dated: 03/912021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Anantnag. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Yawar Ahmad Mir, Advocate

Registrar (Adm.) 71-08-11

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>BBI 9 203/Ry</u> Dated: <u>03191 203</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Neetu Kumari D/O Manohar Lal R/O 73/11 Anand Vihar, Bari Brahmana, Jammu

vide Notification No.1109 dated 19.03.2014 has been declared as Absolute/Final.

**By Order** 

100-31-08-2

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39492-99/Ry/LA Dated: 03/9/20

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Neetu Kumari, Advocate

Registrar (Adm.) DI-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>08297001/24</u> Dated: <u>03/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Arif Hussain S/O Gulzar Hussain R/O Thangdumbur Sankoo, Tehsil Sankoo, Distt. Kargil A/P Lane No.1, Upper Narwal Noor Abad Bathindi Jammu

vide Notification No.423 dated 09.12.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39500-07/04/40ated: 03/9/2

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kargil.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kargil
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Arif Hussain, Advocate ......for information and necessary action.

Registrar (Adm.) 31-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 883 9704/24 Dated: 3/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Anuj Dewan S/O D. C. Raina R/O H. No.75, Rani Park Kachi Chawni, Jammu A/P Amar Chaker Lane No.2. Bachitter Complex, Sector &, Extension Channi Himmat Jammu

vide Notification No.674 dated 31.12.2012 has been declared as Absolute/Final.

By Order

100 01-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39508-15/R4/(Dated: 03/9/2024

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Anuj Dewan, Advocate

Registrar (Adm.) 21-0821

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 0949/2021/2020 Dated: 03/09/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shaeyuq Ahmad Shah S/O Mohammad Sidiq Shah R/O Aishmuqam near Sakhi Filling Station Ward No.12, House No.90, MCA, Tehsil Pahalgam, District Anantnag

vide Notification No.1712 dated 16.03.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39516-23/Rg/Lp Dated: 03/9/ 2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Shaeyuq Ahmad Shah, Advocate

Registrar (Adm.) 31-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>085 07 2021/Pg</u> Dated: <u>03/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Yaqoob D/O Mohammad Yaqoob Bhat R/O Nawab Bazaar, Shoragari Mohalla, Tehsil Khas, District Srinagar A/P Habba Kadal, Chinkal Mohalla, Srinagar.

vide Notification No.821 dated 21.09.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39524-31/29/40 Dated: 03/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- Mg. Uzma Yaqoob, Advocate .....for information and necessary action.

Registrar (Adm.) 

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 886 7202/ Py Dated: 03/91202

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Preeti Charak D/O Dharam Singh R/O H.No.501, Lane No-11, Sec-1, Dogra Nagar Muthi, Jammu

vide Notification No.1753 dated 30.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39532-39/89/40Dated: 03/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Preeti Charak, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>837 07 201/129</u> Dated: <u>02/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

### Mr. Zulfkar Ahmad Bhat S/O Mohd Maqsood Bhat R/O Eidgah Sangas, District Kulgam

vide Notification No.507 dated 10.12.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39074-01/29/4 Dated: 02/9/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Zulfkar Ahmad Bhat, Advocate

Registrar (Adm.) m m 10/21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>B380 2021</u> Dated: <u>0>109/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sajid Ahmad Bhat S/O Bashir Ahmad Bhat R/O Chandihar, Wangan Pora Iddgah Srinagar

vide Notification No.490 dated 10.12.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39082.99/19/4 Dated: 02/09

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sajid Ahmad Bhat, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>839 07 2021</u>/24Dated: <u>02/09/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishaqa Nazir D/O Nazir Ahmad Bhat R/O Parigam Astan Mohalla Pulwama

vide Notification No.444 dated 09.12.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39100-07/Re/GDated: 02/09/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Ishaqa Nazir, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>840 07001/04</u> Dated: <u>02/9/2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Irshad Ahmad Dar S/O Mohammed Abdulla Dar R/O Village Kanganhall, Tehsil & District Anantnag

vide Notification No.1598 dated 10.03.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (A-1

3618/21.

No: 39008-15/19/40Dated: 02/09/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Irshad Ahmad Dar, Advocate

Registrar (Adm.) 31-08-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>84197071/</u>RyDated: <u>02/09/2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abid Hussain S/O Gh Qadir Waza R/O Trajibal, Charar-e-Sharief, District Budgam

vide Notification No.420 dated 09.12.2020 has been declared as Absolute/Final.

By Order

31-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: <u>39016-23/Rg/(D</u>ated: 02/09/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Abid Hussain, Advocate

Registrar (Adm.) Nok 2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>84292021/Reg</u>Dated: <u>02/09/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aafaq Hussain Rather S/O Mohd Shafi Rather R/O Near Rest House, Tehsil Kangan, District Ganderbal

vide Notification No.63 dated 22.10.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39024-31/24/1/Dated: 02/09

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Ganderbal.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Ganderbal.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Aafaq Hussain Rather, Advocate

Registrar (Adm.) 2108-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: <u>B43 9 2021/Repated: 02/09/202</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Barkat Rattan

D/O Darshan Singh

R/O Royal Rattan Palace, Mehjoor Nagar, Imran Gali B, Tehsil & District Srinagar

vide Notification No.1765 dated 06.05.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39032-39/kg/41 Dated: 02/09/202

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Barkat Rattan, Advocate

Registrar (Adm.) 31-08-2 hr 2610

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: <u>B4492021/Repated</u>: 02/09/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zeza Majid D/O Abdul Majid Mir R/O Bagh-E-Mehtab, Habib Colony, Sector-C, Tehsil Khas, District Srinagar

vide Notification No.1178 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39040-47/k 02 (Dated:

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Zeza Majid, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 845972021 124 Dated: 02/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bandna Devi D/O Rajinder Kumar R/O Bhella, Tehsil Thalela, District Doda. A/P Plot No.368, Ward No.60, Dhok Paloura, Jammu

vide Notification No.1110 dated 10.01.2020 has been declared as Absolute/Final.

By Order

5618.

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39048-55/R4/LD Dated: 02/9

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Bandna Devi, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>8469 2021/29</u>Dated: <u>02/09/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Faiqah Nazki D/O Javaid Akhtar Nazki R/O 17-Hill View Colony (East), Sector Ist, Old Airport Road, Rangreth, Budgam

vide Notification No.913 dated 22.11.2019 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39056-63/Rg/ Bated: 02/09/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Faiqah Nazki, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 047 9 2021 RyDated: 02/9/2024.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Raies Shafi Wani S/O Mohamad Shafi Wani R/O Namblabal, Pampore, Pulwama

vide Notification No.940 dated 22.11.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39064-71/Rg/Lp Dated: 02/9

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Raies Shafi Wani, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>848 07 2021/24</u> Dated: <u>02/09/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Iqbal Teeli S/O Ghulam Nabi Teeli R/O Viddy Payeen, Tehsil Srigufwara, District Anantnag

vide Notification No.812 dated 20.09.2019 has been declared as Absolute/Final.

By Order

31-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39072-79/Rg/LD Dated: 02/9/2021

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Shahid Iqbal Teeli, Advocate

Registrar (Adm.) 31-05-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>849 9 2021/29</u> Dated: <u>02/09/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aaqib Rashid S/O Abdul Rashid Sofi R/O Nalband Pora, Safa Kadal, Srinagar A/P Elahi Bagh, Rangpora, Devipora, Al-Haya Lane, Srinagar

vide Notification No.771 dated 19.09.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39080-87/29/Cp Dated: 02/99

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Cort Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Aaqib Rashid, Advocate

Registrar (Adm.) 2610

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 850 9 2021/24/4Dated: 02/09/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. S Jasmeet Singh S/O Kavi Singh R/O Narsingh Pora, Tehsil Beerwah, District Budgam A/P Pal Niwas near Sarveshwar Rice Mill, Baba Farid Nagar, Jammu

vide Notification No.100 dated 17.06.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39088-94 124/CD Dated: 02/09

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Jasmeet Singh, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

2071 / Deg Dated: 02/9/2021 No: 0510

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehnoor Raja D/O Raja Shujat Ali R/O Village Niloosa, Tehsil Boniyar, District Baramulla A/P H.No.2, Shah Anwar Colony, Hamdan Avenue, Sec-F, Hyderpora, Budgam

vide Notification No.46 dated 13.06.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39094-101 Re/ (Dated:

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.

02

- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Mehnoor Raja, Advocate

Registrar (Adm.) II-08-11

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 053 9/2021/Ry Dated: 02/9/2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ahra D/O Abubakar Ahmad Syed R/O 16, Madina Bagh, Chanpora, Tehsil & District Srinagar

vide Notification No.65 dated 22.10.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39102-09/14/Bated: 02/9/2024

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Ahra, Advocate

Registrar (Adm.) 31.08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 853 07 2021 Ry Dated: 02/09/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tuba Rashid D/O Abdul Rashid Dar R/O Namchabal Fatehkadal, Srinagar

vide Notification No.1784 dated 08.05.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39110-17/12/10 Dated: 02/9/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Tuba Rashid, Advocate

Registrar (Adm.) DI-08-M

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 854 9/2021/ Replated: 02/09/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

### Ms. Mehnaz Bashir

D/O Bashir Ahmad Bhat R/O Shar-I-Shali, Tehsil Pampore, District Pulwama

vide Notification No.95 dated 22.10.2020 has been declared as Absolute/Final.

### By Order

31-08

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39/18-25/P4/LA Dated: 02/9

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Mehnaz Bashir, Advocate

Registrar (Adm.) 1-08-7

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 855 07 7071 /24 Dated: 02/91 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Umat Ul Ain D/O Fayaz Ahmad R/O Firdous Colony, Buchpora, Tehsil Eid Gah, District Srinagar

vide Notification No.502 dated 10.12.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39126 - 33/29/10 Dated: 02

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Umat Ul Ain, Advocate

Registrar (Adm.) 31-06-71

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 056 9 2021 /24 Dated: 02/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tabasum Nayeem Magray S/O Nazir Ahmad Magray R/O Watoo katrethung D.H. Pora Kulgam

vide Notification No.498 dated 10.12.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39134 - 41 Rullp Dated: 02/9/20:

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Tabasum Nayeem Magray, Advocate

Registrar (Adm.) II-ok-11

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 057 07 2021 Re Dated: 02/09/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Qurat Ul Ain **D/O Fayaz Ahmad R/O Firdous Colony Buchpora Srinagar** 

vide Notification No.475 dated 10.12.2020 has been declared as Absolute/Final.

### By Order

101-31-08-21

(Mohammad Yasin Beigh) No:  $\frac{39141-40/Pq/Lp}{2610}$  Dated:  $\frac{02/09/202}{202}$ 

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- President, J&K High Court Bar Association, Srinagar. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Ourat Ul Ain, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 058 07 2021 / ReDated: 02/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Ameen Khan S/O Mohammad Ameen Khan R/O Sodal, Khan Mohalla, (H.No.72) Tehsil Handwara, District Kupwara

vide Notification No.1676 dated 16.03.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

Dated: 02/9/202 No: 39149-56/Rg/4

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Zahid Ameen Khan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>859 9 2021/R4</u> Dated: <u>02/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rayees Maqbool S/O Mohd Maqbool Bhat R/O Batwina, Tehsil Wakura, District Ganderbal

vide Notification No.1654 dated 12.03.2020 has been declared as Absolute/Final.

### By Order

31-08

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39157-64 R4/LODated: 02/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Ganderbal.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Ganderbal.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Rayees Maqbool, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>B60 97 NOH</u> MyDated: <u>02/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Umar Aejaz Gattu S/O Aejaz Ahmed Gattu R/O Near Town Hall Gattu Market, Faridabad, Doda A/P Near Jogi Gate, H.No.601, Prem Nagar, Jammu

vide Notification No.1179 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39165-72/24/4) Dated: 02/9

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Umar Aejaz Gattu, Advocate

Registrar (Adm.) 21-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 861 9 2021 Ry Dated: 02/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Ahmad Mir S/O Ab Razak Mir R/O Adigam, Shah Mohalla, Tehsil Devsar, District Kulgam

vide Notification No.1199 dated 10.01.2020 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39173-79/Rg/CD Dated: 02/9/ 2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Suhail Ahmad Mir, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 862 07 203/24 Dated: 02/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tehmeena Majid D/O Abdul Majid Elayi R/O Manchwa, Allayee Mohalla, Tehsil B.K. Pora, District Budgam

vide Notification No.961 dated 22.11.2019 has been declared as Absolute/Final after condonation of delay.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39/00-07/Rg/(Dated: 02/9/

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Tehmeena Majid, Advocate

Registrar (Adm.) 51-0K-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>863 07 2021/Re</u>Dated: 02/9/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Yazan Ul Yasra D/O Abdul Rahim Mir **R/O Farashgund, Soibug, Budgam** 

vide Notification No.825 dated 21.09.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh)

No:  $39/00 - 94/R_4/$  (Dated: 02/9/2027 26/8

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Budgam. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Yazan Ul Yasra, Advocate

Registrar (Adm.) 71-08-h 26/8

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>864 9 2021</u> / Dated: <u>021912021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rutba Khan D/O Mohd Ashraf Khan R/O P.C. Depot Qamarwari, Opp. Salsabeel School, Srinagar

vide Notification No.1077 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh

Registrar (Adm.)

No: 39195-201 Re (Dated: 02/9

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Rutba Khan, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 865 07 104 Ry Dated: 02/9/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Yassin Rashid Zarger S/O Abdul Rashid R/O Satellite Colony, Firoz Lane, Bathindi, Jammu

vide Notification No.1732 dated 30.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39202-09/Rg/ Dated: 02/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Yassin Rashid Zarger, Advocate

51-06-21 Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>B879 2021/24/4</u>Dated: <u>03/9/2027</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Skalzang Angmo D/O Stanzin Paljor R/O Chuchot Shamma Chakshi, Goba, Tehsil & District Leh

vide Notification No.1197 dated 10.01.2020 has been declared as Absolute/Final after condonation of delay.

#### By Order

1015-08-21 (Mohammad Yasin Beigh)

Registrar (Adm.)

No: 39540-47/Rg/4 Dated: 03/9/202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Leh.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Leh.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Skalzang Angmo, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 088 07 2021/PyDated: 03/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Moseena Mushtaq D/O Mushtaq Ahmad Bhat **R/O** Nownagari, Pulwama

vide Notification No.50 dated 13.06.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (A-1

No: 39548-55/P4/LD Dated: 03/9/

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Pulwama
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Moseena Mushtaq, Advocate

Registrar (Adm.) 21-08-24

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>689 9 2021 / Deg</u> Dated: <u>03/9/2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nissar Ahmad Lone S/O Abdul Majeed Lone R/O Chotipora Achabal Rafiabad, Tehsil Watergam, District Baramulla

vide Notification No.1647 dated 12.03.2020 has been declared as Absolute/Final after condonation of delay.

#### By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: 39556-63/Ry/4 Dated: 03/9,

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Nissar Ahmad Lone, Advocate

Registrar (Adm.) DI-08-74

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 890 9200/RyDated: 03/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nighat Yousuf D/O Mohd Yousuf Kabu R/O Bemina, Alamdar Colony, H.No.167 A/B, Tehsil South Srinagar, District Srinagar

vide Notification No.107 dated 22.10.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39564-71/R4/LD Dated: 0319

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nighat Yousuf, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>891 92021/Re</u>Dated: <u>0319 /2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nelofer Ali D/O Ali Mohmad Bhat R/O Imam Khomini Colony Near Girls Hr. Secondary School, Budgam.

vide Notification No.18 dated 09.05.2019 has been declared as Absolute/Final.

By Order

10001-08-21

(Mohammad Yasin Beigh)

No: 39572-79/Rg/UD Dated: 03/9/2021 2618

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- President, District Bar Association, Budgam.. 4.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Nelofar Ali, Advocate

Registrar (Adm.) Diok 1

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>892972021</u> Reg Dated: <u>03(9/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vikas Badhoria S/O Shobha Ram R/O Village Amowal, Tehsil Vijaypur, District Samba

vide Notification No.1309 dated 02.01.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39580-87/0/14Dated: 03/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Samba.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Samba.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Vikas Badhoria, Advocate

Registrar (Adm.) 71-0K-71

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 0930/2021/RyDated: 03/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sama Khan D/O Khan Roshan Khayaal R/O H.No.40, Khan Mohalla, Bhagat Barzulla, Tehsil South, District Srinagar

vide Notification No.1119 dated 10.01.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39588-951 Re/10 Dated: 03/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Sama Khan, Advocate

Registrar (Ad

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 0 1021 Ma/10 Dated: 03/9/2027.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Kawsar Iqbal Dar S/O Abdul Khaliq Dar R/O Jagerpora, Handwara, Kupwara

vide Notification No.1323 dated 02.01.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39596-602/R4/(Dated: 03/9/ 2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Kawsar Iqbal Dar, Advocate

Registrar (Adm.) ]-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>895 9 2021</u> Dated: <u>03/9/202</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nikhil Narayan Sharma S/O Ashwani Kumar Sharma R/O H.No.325, Sector-G, Sainik Colony, Jammu

vide Notification No.1371 dated 03.01.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39603-10/Rallp Dated: 03/9/20

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Nikhil Narayan Sharma, Advocate

Registrar (Adm.) 71-06-7

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 09607 2021/Ry Dated: 03/9/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aamir Subhan Sofi S/O Ab. Subhan Sofi R/O Drugmulla, Arm Mohalla District Kupwara

vide Notification No.536 dated 07.08.2018 has been declared as Absolute/Final.

#### By Order

101-08-2

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39611-10/Rg/40 Dated: 03/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kupwara.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Aamir Subhan Sofi, Advocate

Registrar (Adm.) 71-08-11 2610.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>897 72021</u> Red Dated: <u>03/9/2021</u>,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sahir Asgar Beg S/O Mohd Asgar Beg R/O Village Puneja, Tehsil Bhaderwah, District Doda A/P 139, Bathandi Morh near Hotel Gulfam Jammu

vide Notification No.1663 dated 05.03.2018 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39619-25/P4/10 Dated: 03/9/20

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sahir Asgar Beg, Advocate

nok Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 890 9 2021/24 Dated: 03/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asmat Naseem D/O Gh. Mohi ud din Sheikh R/O Seepan Khanabal, Anantnag

vide Notification No.252 dated 16.05.2015 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39626-33 Reliated: \_ 03

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Asmat Naseem, Advocate

**Registrar** (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>B99 of 2021 / Refly Dated: 4/9/21</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sunil Sharma S/O Hans Raj Sharma R/O H.No.EP 925, Jullaka Mohalla, Jammu

vide Notification No.97 dated 23.05.2013 has been declared as Absolute/Final.

#### By Order

118

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39688-94/26/4 Dated: 4/9/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sunil Sharma, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 900 4 2021 pkg/y Dated: 4/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tehseen Ahmed S/O Maqbool Hussain R/O Husplote, Tehsil Thanamandi, District Rajouri

vide Notification No.1692 dated 30.03.2019 has been declared as Absolute/Final.

#### By Order

31-08-

518

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39897-39707 Dated: 42227. Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Rajouri
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Rajouri.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Tehseen Ahmed, Advocate

Registrar (Adm.) 21-08-22

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 901 42021/RG Dated: 4/4/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Qumbar Rizwan

S/O Molvi Sheikh Gh Rasool Noori

R/O Gangoo, Ningar Pora, near Jamia Masjid, Tehsil and District Pulwama.

vide Notification No.582 dated 07.08.2018 has been declared as Absolute/Final.

By Order

J1-08-21

218

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39732-30 RG 4 Dated: 4/9/21

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, Bar Association, Pulwama.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Qumbar Rizwan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 902 42021 Rg Dated: 4/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Fajar Parvaiz S/O Parvaiz Ahmad Bhat R/O Hergam, Mohalla Taing, Shopian

vide Notification No.133 dated 17.06.2019 has been declared as Absolute/Final.

#### By Order

2718

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39739-45/RG/4 Dated: 4/ 2/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Shopian.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Shopian.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Fajar Parvaiz, Advocate

Registrar (Adm.) 31-08-2 2718

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>10342021</u> Reg Dated: <u>4/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nafahatul Islam S/O Sh. Nishter Abdul Rub R/O 11, Iqbal Colony Chanapora, District Budgam

vide Notification No.23 dated 10.06.2010 has been declared as Absolute/Final.

#### By Order

2710

(Mohammad Yasin Beigh) Registrar (Adm.

No: 39746-52 Re 2 Dated: 419/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Nafahatul Islam, Advocate

31-05-2 Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 904 42021 RG Dated: 4/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zaffar Iqbal S/O Ghulam Abas R/O Ward No.8, Naka-Manjhari, Mendhar, District Poonch A/P H.No.50, Bantalab, Jammu

vide Notification No.21 dated 16.05.2019 has been declared as Absolute/Final.

By Order

21-08-2

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 59753-59

Dated: 4)a

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Zaffar Iqbal, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>905 92021</u> RG Dated: <u>492021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Waqas Iqbal Khan S/O Mohd Iqbal Khan R/O Khanpora, Tehsil Shangus, District Anantnag

vide Notification No.1171 dated 10.01.2020 has been declared as Absolute/Final.

#### By Order

510

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39760-66RG/up Dated: 4/9/2021 Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Waqas Iqbal Khan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>906 92021 Rep</u> Dated: <u>492021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Surbhi Kohli

D/O Vinod Kohli

R/O H.No.15, Opp. Govt. High School, Gurah Brahmna, Ban Talab, Jammu

vide Notification No.1147 dated 10.01.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39768-74 Kg W Dated: 4/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Surbhi Kohli, Advocate

Registrar (Adm.) )1-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>907 42021</u> Re Dated: <u>4/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazia Hassan D/O Gh Hassan Malik R/O Reshipora, Zainpora, Tehsil & District Shopian A/P Chanapora, 71 Housing Colony, Srinagar

vide Notification No.1056 dated 09.01.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39775-81/89/ Dated: 4/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Shopian.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Shopian.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nazia Hassan Malik, Advocate

Registrar (Adm.) 31-vK-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 908 42021 Re Dated: 4/4/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Asif Nabi Tantray S/O Gh. Nabi Tantray R/O Midoora, Awantipora, District Pulwama

vide Notification No.708 dated 30.12.2015 has been declared as Absolute/Final.

#### By Order

51-08-2

718

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39793-99/86/1/Dated: 4/9/202 Copy forwarded to the:

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Asif Nabi Tantray, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 909/92021 Re, Dated: 4/9/24.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mudasir Ahmad Shah S/O Mohd Amin Shah R/O Shah Mohalla, Vehil, Tehsil & District Shopian

vide Notification No.709 dated 19.09.2019 has been declared as Absolute/Final.

#### By Order

31-08

2718

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39800-Robles, Dated: 4/9/21 Copy forwarded to the:

- 1. Principal District and Sessions Judge, Shopian.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Shopian.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mudasir Ahmad Shah, Advocate

Registrar (Adm.) <sup>31-0</sup><sup>K-2</sup>

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 899

Dated: 4-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Naira D/O Ab Rashid Dar R/O Umar Abad Colony Amargarh, Sopore, Baramulla

vide Notification No.472 dated 10.12.2020 has been declared as Absolute/Final.

By Order

11-08

2710

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39600-86/RG LPDated: 4-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Naira, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>910/RG/LO</u> Dated: <u>4-09-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nasir Ahmad Teli S/O Gh. Mohi Ud Din Teli, **R/O Shooru Khansahib, District Budgam** 

vide Notification No.33 dated 16.05.2019 has been declared as Absolute/Final.

By Order

0-31-0K-2 (Mohammad Yasin Beigh)

118

Registrar (Adm.)

No: 39827-34/R4/LP Dated: 4-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Nasir Ahmad Teli, Advocate 7.

Registrar (Adm,

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 911/RG/18 Dated: 4-09-2-21

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Kanav Kumar S/O Kishore Kumar R/O H.No.135-B, New Secretariat Road Dogra Hall, Jammu

vide Notification No.807 dated 15.10.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.

No: <u>39835-42 R6/IPDated</u>: <u>4-09-2-21</u>

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Kanav Kumar, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>912/R4/LP</u> Dated: <u>9-09-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Danish Habib Bhat S/O Habib Ullah Bhat R/O Sogam Lolab, District Kupwara

vide Notification No.544 dated 07.08.2018 has been declared as Absolute/Final after condonation of delay.

By Order

(Mohammad Yasin Beigh) **Registrar** (Adm.)

No: 39843-49/AG/LP Dated: 4-09-202

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kupwara.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Kupwara. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- Mr. Danish Habib Bhat, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>913/R4/10</u> Dated: <u>4-09-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Masroof Hassan Sheikh S/O Gulam Hassan Sheikh R/O Berigam, Nai Basti, Tehsil Devsar, District Kulgam

vide Notification No.1896 dated 16.03.2018 has been declared as Absolute/Final.

#### By Order

101 31-08-(Mohammad Yasin Beigh)

Registrar (Adm.)

No: <u>39850-56/R4/1</u>@ Dated: <u>4-09-2021</u> Copy forwarded to the: -

- Principal District and Sessions Judge, Kulgam. 1.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Masroof Hassan Sheikh, Advocate 7.

Registrar (Adm.) 71-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>914/R4/LP</u> Dated: <u>4-09-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sajad Ahmad Bhat S/O Abdul Aziz Bhat R/O Bugam Batapora, Alamdar Coloney, Tehsil Chadoora, District. Budgam

vide Notification No.944 dated 23.11.2019 has been declared as Absolute/Final after condonation of delay.

By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: 39859-65744/1P Dated: 04-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Budgam. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- Mr. Sajad Ahmad Bhat, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>915 / R4 / LP</u> Dated: <u>4-09-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Karan Singh S/O Balwant Singh R/O H.No.42, W.No.4, Purana Daroor P/O Katra, District Reasi

vide Notification No.924 dated 22.11.2019 has been declared as Absolute/Final after condonation of delay.

By Order

101-31-08-2

2718

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39866-71/R4/10 Dated: 4-09-2-21

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Reasi.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Reasi.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Karan Singh , Advocate

Registrar (Adm.) 1-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>916 Rull</u> Dated: <u>4-9-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Junaid Shakeel Malik S/O Shakeel Ahmad Malik R/O Asnoor, Tehsil Damhal Hanji Pora, District Kulgam

vide Notification No.922 dated 22.11.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

118

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39872-70 R6 10 Dated: 4-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Junaid Shakeel Malik, Advocate

Registrar (Adm.) 21-08-11

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# NOTIFICATION

No: <u>917 R4/LP</u> Dated: <u>4-09-2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rafee Rehman Najar S/O Ab.Rehman Najar R/O Chatrasoo Budroo, Bunpora Sallar, Anantnag

vide Notification No.501 dated 10.07.2018 has been declared as Absolute/Final after condonation of delay.

By Order

16)

(Mohammad Yasin Beigh) Registrar (Adm.

No: 39879-86/RG/PDated: 4-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Rafee Rehman Najar, Advocate

Registrar (Adm.) DI-08-24

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 918 06 2021/RG Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rafia Muzafer D/O Mohammad Muzafer War R/O Warpora, Rajmhlla, Tehsil Sopore, District Baramulla

vide Notification No.1749 dated 18.03.2020 has been declared as Absolute/Final.

#### By Order

100 51-08-

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39899-906/RG/4P Dated: 04-09-2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Rafia Muzafer, Advocate

Registrar (Adm.) JI-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 719 of 2021/pg Dated: 4-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Towseef Ul Islam S/O Abdul Ahad Lone R/O Khawaja Bagh, Tehsil & District Baramulla

vide Notification No.1685 dated 16.03.2020 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registration

Registrar (Adm.)

No: 39913-20/24/1PDated: 4-09-202

#### Copy forwarded to the:

- 1: Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Mr. Towseef Ul Islam, Advocate

Registrar (Adm.) 31-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 720 of 2-21/14 Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Manzar Muneer S/O Muneer Ahmad Peer R/O Dooligam, Banihal, District Ramban

vide Notification No.458 dated 09.12.2020 has been declared as Absolute/Final.

#### **By Order**

21-08-2

2718

(Mohammad Yasin Beigh) Registrar (Adm.)

No: <u>39921-20 | R4 | IP</u> Dated: <u>04-09-2001</u>. Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Ramban.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Ramban.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Manzar Muneer, Advocate

Registrar (Adm.) 31-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 72/01/2021/24 Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Brighu Prashar S/O Joginder Sharma R/O 35, Peermitha, District Jammu

vide Notification No.1648 dated 28.03.2019 has been declared as Absolute/Final after condonation of delay.

By Order

31-0K

2718

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39929-35 /RG/IP Dated: 04-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Brighu Prashar, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 722 of 2021/24 Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sanum Bukhari D/O Ab Hamid Bukhari **R/O Village Kreeri, District Baramulla** 

vide Notification No.1628 dated 05.03.2018 has been declared as Absolute/Final after condonation of delay.

By Order

7. Jon 31-08-21

510

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39936-41/R4/LP Dated: 04-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Baramulla. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Sanum Bukhari, Advocate

Registrar (Adm.) 71-08-71

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 723 + 2021/24/ Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zaid Bin Hamid S/O Abdul Hamid Wani R/O Mallabagh, Bhagat-I-Shoora, Hamzah Colony, Eidgah, Srinagar

vide Notification No.823 dated 21.09.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: <u>39942-49 R4 L</u>P Dated: <u>04-09-2021</u> Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, J&K High Court Bar Association, Srinagar. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Zaid Bin Hamid, Advocate 7.

Registrar (Adm.) 21-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 724 12021/04 Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Fahad Nisar Khan

S/O Nisar Ahmad Khan

R/O New Colony, Badoo Bagh Khanyar, Hurairah Masjid, H.No.59, Srinagar

vide Notification No.1265 dated 01.01.2019 has been declared as Absolute/Final after condonation of delay.

By Order

51-08-2 (Mohammad Yasin Beigh) Registrar (Adm.)

No: 39950-56/26/lbDated: 04-09-2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Fahad Nisar Khan, Advocate

Registrar (Adm.) 71-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### NOTIFICATION

No: 725 d 2021/RG Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Syed Farhana Muneeb D/O Mohammad Yousuf Shah R/O Asthan Mohalla, Kakapora, District Pulwama A/P Bemina, Firdous Colony H.No. 309, Srinagar

vide Notification No.893 dated 19.08.2017 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39957-64/20/1PDated: 04-09-2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama,
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Syed Farhana Muneeb, Advocate

Registrar (Adm.) 21-08-27

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### NOTIFICATION

No: 726 01 2021/29 Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Irfan Muhammad S/O Syed Gh Muhammad R/O Pachhar, Tehsil Rajpora, District Pulwama

vide Notification No.954 dated 22.11.2019 has been declared as Absolute/Final.

**By Order** 

100-37-08=2

(Mohammad Yasin Beigh) Registrar (Adm<sub>A</sub>)

No: <u>39965-72/20</u> PDated: <u>04-09-2021</u> Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Syed Irfan Muhammad, Advocate 7.

Registrar (Adm.) 21-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 727 of 2021/14/18 Dated: 04-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Adil Rashid Bhat S/O Abdul Rashid Bhat R/O Akura, Mattan, Waguzarpora, District Anantnag

vide Notification No.1738 dated 18.03.2020 has been declared as Absolute/Final.

#### By Order

10-31-08-21

518

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39986-91 R6/18 Dated: 04-09-2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Adil Rashid Bhat, Advocate

Registrar (Adm.) DI-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 928 of 2021/04 Dated: 06-09-2-21

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Iqbal Ahmad Lone S/O Gh Ahmad Lone R/O Village Wanpora, Tehsil Gurez, District Bandipora

vide Notification No.1664 dated 29.03.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40060-67 Pall Dated: 06-09- 2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Zahid Iqbal Ahmad Lone, Advocate ...... for information and necessary action.

Registrar (Adm.) 71-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>866 07202/</u>24 Dated: <u>03/9/2027</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Qurait Ul Ain D/O Ghulam Quadir Rather R/O Buchroo, Rather Mohalla, Tehsil Chadoora, District Budgam

vide Notification No.767 dated 30.12.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39374-01/24/4 Dated: 03/9/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Qurait Ul Ain, Advocate

Registrar (Adm.) SI-oK-M

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>867 9 2017</u> Dated: <u>03/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zarka D/O Gh Hussan Bhat R/O kralpora Bhag-I-Mehtab, Sekipora near Dhood Ganga Water Plant. Tehsil B.K. Pora District Budgam

vide Notification No.779 dated 30.12.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 39382-88/Ry Bated: 03/91

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Zarka, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### **NOTIFICATION**

No: 929/0/2021 Jone Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sayima Rafiq **D/O** Mohammad Rafiq **R/O Vessu Qazigund, District Anantnag** 

vide Notification No.32 dated 15.09.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (A.1

No: 40068-75/RG/LP Dated: 06-09-

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Anantnag. 4.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Ms. Sayima Rafiq, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 930 42021/24 Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rabia Khursheed **D/O Khursheed Ahmad Baba R/O Sheeri**, District Baramulla

vide Notification No.536 dated 13.10.2014 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh)

No: <u>40076-83/R4/</u>PDated: <u>06-09-2011</u> Copy forwarded to the: -

- Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Ms. Rabia Khurshid, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 931 of 2021/RG Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rahul Sharma S/O Ashok Kumar Sharma R/O Village Gadwal Tehsil Vijay Nagar, District Samba

vide Notification No.1380 dated 30.03.2015 has been declared as Absolute/Final.

#### By Order

100-21-08

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 400814-90/24/18 Dated: 06-09-221

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Samba.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Samba.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Rahul Sharma, Advocate

Registrar (Adm.) 31-08-21 male

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 932 of 2021/24 Dated: 06-9-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Jaffer Ahmad Lone S/O Ab. Rashid Lone **R/O** Aloosa Kralpora Tehsil & District Kupwara

vide Notification No.1388 dated 29.12.2017 has been declared as Absolute/Final.

#### By Order

100-11-082

(Mohammad Yasin Beigh) Registrar (Adm.

No: <u>40094-101/R4</u> BDated: <u>06-09-2021</u> Copy forwarded to the: -

- Principal District and Sessions Judge, Kupwara. 1.
- Secretary, Bar Council of India, New Delhi. 2
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Kupwara. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Jaffer Ahmad Lone, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 933 42021/84 Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Naziya Rashid D/O Abdul Rashid Kakroo R/O Abu Bakar Colony, Bemina, Srinagar

vide Notification No.558 dated 31.03.2021 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40/02-09/29/18 Dated: 06-09- 2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Naziya Rashid, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: 934 4 202 / RG Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fiza Mehraj D/O Mehraj Ud Din R/O Parray Pora, Mohalla Habib Colony, Srinagar

vide Notification No.782 dated 19.09.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Register

No:  $\frac{9010-17/04/19}{260}$  Dated: 06-09-2021 260 Copy forwarded to the: -

- Principal District and Sessions Judge, Srinagar. 1.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, J&K High Court Bar Association, Srinagar. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Ms. Fiza Mehraj, Advocate

Registrar (Adm.) l m 2618

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 935 0/2021/09 Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Isbah Qureshi D/O Farooq Ahmad Qureshi R/O H.No.E4, Abau Bakar Colony, Bemina, Srinagar

vide Notification No.789 dated 19.09.2019 has been declared as Absolute/Final.

#### By Order

101-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40/18-25/RG/BP Dated: 06-09-202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Isbah Qureshi, Advocate

Registrar (Adm.) DI-08-24

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 936 0/2021/24 Dated: 06-09-2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aaqib Mushtaq S/O Mushtaq Ahmad Bhat R/O Hawanand Chawalgam, Near Bye Pass Road, Tehsil & District Kulgam

vide Notification No.764 dated 19.09.2019 has been declared as Absolute/Final.

**By Order** 

100 21-08-21

(Mohammad Yasin Beigh)

No: <u>40126-33/R4/1</u>@Dated: <u>66-09-2021</u> Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Aagib Mushtag, Advocate

Registrar (Adm.) )1-08-11

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 937 07 2021/20 Dated: 06/9/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Heena Sultan D/O Mohd Sultan Lone R/O Badwan Gurez, District Bandipora A/P Magarmal Bagh, Saria Bala, Srinagar

vide Notification No.776 dated 19.09.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40134-40/04/40 Dated: 06/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Heena Sultan, Advocate

Registrar (Adm.) 51-08-3

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### NOTIFICATION

NO.930 /By/LD Dated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Naveed Bukhtiyar S/O Manzoor Ahmad Khaja Ganie R/O Garkote Uri, District Baramulla

vide Notification No.38 dated 15.09.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)  $m_{26|0}$ 

No: 40141-47/0/00 Dated: 06/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Naveed Bakhtiyar, Advocate

Registrar (Adm.) 71-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>939 92021</u> Pated: <u>06/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tehseena Akhtar D/O Ab Rahim Bhat R/O Naidkhai, Sonawari, Tehsil Hajin, District Bandipora

vide Notification No.833 dated 21.09.2019 has been declared as Absolute/Final.

#### By Order

10

31-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40148-54/Rg/CPDated: 6/9/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Tehseena Akhtar, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 940 9/2021/RegDated: 06/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Qurat Ul Ain D/O Khushal Khan R/O Wazir Bagh, Tehsil South, District Srinagar

vide Notification No.727 dated 19.09.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40155-61/04/10 Dated: 06/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Qurat Ul Ain, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 941 9 2021/Pg Dated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Masoom Mumtaz Khan S/O Feroz Ahmad Khan R/O New Colony, Molvi Stop Lal Bazar, Tehsil Eid Gah, Srinagar

vide Notification No.742 dated 19.09.2019 has been declared as Absolute/Final.

By Order

100-31-08

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40162-68/89/4 Dated: 06/9120:

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Masoom Mumtaz Khan, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 942 9 2021/24Dated: 06/9/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bushra Qayoom Zargar D/O Abdul Qayoom Zargar R/O Munawarbad near Flour Mill Bar Bar Shah, Srinagar

vide Notification No.1113 dated 10.01.2020 has been declared as Absolute/Final.

By Order

+00 31-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40/69-75/Rg/ (Dated: 06

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Bushra Qayoom Zargar, Advocate

Registrar (Adm.) 01-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 943 9 2021/Rg Dated: 06/9/ 2029

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asifa Ali D/O Ali Mohd Dar R/O New Colony Sangam, Tehsil Bijbehara, District Anantnag

vide Notification No.1002 dated 09.01.2020has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40176-07/19/10 Dated: 06 91

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Asifa Ali, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 9440/2021/RgDated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nadima Akbar D/O Mohd Akbar Sofi R/O Brar, Chinar Colony, Bandipora A/P Police Housing Colony, Qamarwari, Bemina, Srinagar

vide Notification No.934 dated 22.11. 2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: 40183-89/14/4 Dated: 6/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nadima Akbar, Advocate

Registrar (Adm.) D1-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 9450/2021/R4 Dated: 06/9/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Umaiya Khatlani D/O Athar Hussain Khatlani R/O Friends Colony 'A', Lane No.1,H.M.T, House No.35, Srinagar

vide Notification No.1156 dated 10.01.2020 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40190-96/Rg/4 Dated: 06/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Umaiya Khatlani, Advocate

Registrar (Adm.) 31-08-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

### **NOTIFICATION**

No: 946 872021/RyDated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Omar Rashid Marazi S/O Abdul Rashid Marazi R/O Court Road Dewan Bagh, Baramulla

vide Notification No.1076 dated 10.01.2020 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh)

61812

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40197.203/23/4Bated: 06/9,

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla..
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Omar Rashid Marazi, Advocate

Registrar (Adm.) )1-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 983/Rg/Lp Dated: 07/09/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. S. Arshad Hussain Andrabi S/O Gh. Mustafa Andrabi R/O Ratnipora, Peer Mohalla, Tehsil Kakappora, District Pulwama A/P 180-A, Purshotam Building Subash Nagar, Jammu

vide Notification No.1567 dated 10.03.2020 has been declared as Absolute/Final after condonation of delay.

**By Order** 

(Mohammad Yasin Beigh

Registrar (Adm.)

No: 40498-504 Rg/. Dated: 07/09/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. S. Arshad Hussain Andrabi, Advocate

Registrar (Adm.) 07-09-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 947 72021 19 Dated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Maqsood Ahmed S/O Hakim Din R/O Village Draba, Tehsil Surankote, District Poonch A/P Nowabad, Sunjawan Rod Near India Cake House, Jammu

vide Notification No.1337 dated 02.01.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh

Registrar (Adm.)

12 24 8 12 No: 40204-10 RG/4 Dated: 06/9/2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Poonch.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Poonch.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Maqsood Ahmed, Advocate

Registrar (Adm.) 26-08-24

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No:9400 2021 / R4Dated: 6/9 /2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nuzhat Shabir D/O Shabir Ahmad Shah R/O H.No.4700, Adipora, Sopore, Baramulla

vide Notification No.1904 dated 16.03.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40211-17/12/12 Dated: 6/9/2027

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Baramulla.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Baramulla.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nuzhat Shabir, Advocate

Registrar (Adm.) D1-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### **NOTIFICATION**

No: 949 0 204/RyDated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Amandeep Singh S/O Vijay Singh R/O Muthi, Rakwalan, Tehsil & District Kathua

vide Notification No.1837 dated 15.03.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40210->>/P4/L/ Dated: 66/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kathua.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kathua.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Amandeep Singh, Advocate

Registrar (Adm.) 71-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \*

# NOTIFICATION

No: 950 9 2021/129 Dated: 06/9/2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Deepak Kumar Khokhar S/O Madan Lal R/O Village Adlehar, Bishnah, District Jammu.

vide Notification No.1650 dated 28.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

No: <u>40224-30/B/Bated:</u> <u>86/9/2027</u> <u>M26/8</u>

Copy forwarded to the: -

- Principal District and Sessions Judge, Jammu. 1.
- Secretary, Bar Council of India, New Delhi. 2.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- President, J&K High Court Bar Association, Jammu. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Deepak Kumar Khokhar, Advocate 7.

Registrar (Adm.) DI-08-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 951 0] 2021/Ry Dated: 06/9/2021,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Abilash Magotra S/O Ram Rattan R/O Village Chak Rakwalan, District Udhampur A/P LIG, 69, Phase-I Housing Colony, Udhampur

vide Notification No.1627 dated 28.03.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40230-36/Ry Bated: 06

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Udhampur.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Udhampur.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Abilash Magotra, Advocate

Registrar (Adm.) Direk-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### **NOTIFICATION**

No: 952 97 2021/12 Dated: 06/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Yaseer Choudhary S/O Mohd Shabir R/O Swari, Koteranka, Rajouri

vide Notification No.1683 dated 29.03.2019 has been declared as Absolute/Final.

#### By Order

(Mohammad Yasin Beigh) Registrar (Adm.) 280

No: 40237-43/R/4 Dated: 06/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Rajouri.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Rajouri.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mohd Yaseer Choudhary, Advocate

Registrar (Adm.) 21-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

### **NOTIFICATION**

<sup>21/ly</sup>Dated: <u>06/9/202</u> No: 953 0 20

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nabeela Nissar D/O Sheikh Nissar Ahmad R/O Mukhta Pukhari, Vichar Nagh, Tehsil Eid Gah, District Srinagar

vide Notification No.816 dated 20.09.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40244-50/R4/CD Dated: 06/91

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nabeela Nissar, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 954 9 2021 / Dated: 06/91 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Deep Daler Singh Kulzem S/O Amarjit Singh R/O Village Thickerian Tehsil R. S. Pura, District Jammu

vide Notification No.1652 dated 29.03.2019 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40251-57/29/4Dated: 06/9

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Deep Daler Singh, Advocate

Registrar (Adm.) DI-08-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>9569202/</u>24 Dated: <u>07/9/2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shubam Kapoor S/O Sunil Kapoor R/O Kapoor Residence, Ward No. 4, Adarsh Colony, Udhampur

vide Notification No.1771 dated 30.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40285-91/24/4 Dated: 07/9/20:

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Udhampur.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Udhampur.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Shubam Kapoor, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 9570 2021 Mg Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tania Sharma D/O Satish Sharma R/O H.No. 176, New Plot, Near State Motor Garage, Jammu A/P H.No. 347 Ward No. 39 Patoli Mangotrian, Jammu

vide Notification No.1691 dated 30.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40292-90/B/10Dated: 07/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Tania Sharma, Advocate

Registrar (Adm.) 21-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

## **NOTIFICATION**

No: 950 9 202/ pg Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Varnika Gupta

D/O Rajesh Gupta

R/O Ward No.17, Friend's Colony near Kidzee School, Omarah, Udhampur

vide Notification No.1699 dated 30.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)∧

No: 40299-305/20 Dated: 07

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Udhampur.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Udhampur.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Varnika Gupta, Advocate

Registrar (Adm.) 31

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

by Dated: 07/9/2021, No: 959 92021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sahib Thakur S/O Raj Singh R/O Wazir House Kalika Nagar, Kundrarian, Katra, Reasi

vide Notification No.1735 dated 30.03.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40304-10/Ps/1/Dated: 07/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Reasi.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Reasi.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Sahib Thakur, Advocate

Registrar (Adm.

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>960 9202/24</u> Dated: <u>07/9/202</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Eijaz Ahmad Malik S/O Haron Rashid Malik R/O Boh, D.H.Pora, District Kulgam

vide Notification No.27 dated 16.05.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40311-17/12/10Dated: 07/9

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Eijaz Ahmad Malik, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 961 07 2021/24 Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Miyan S/O Mohd Amin Wani R/O Wani Mohalla, Diver Tral, District Pulwama

vide Notification No.1663 dated 29.03.2019 has been declared as Absolute/Final.

By Order

0.

(Mohammad Yasin Beigh) Registrar (Adm.

No: <u>40310-24/24/4</u>Dated: <u>07</u> Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Pulwama. 4
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Zahid Miyan, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No:962 97 2021/29 Dated: 07 9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Faheem Wani S/O Ishtiyaq Ahmed Wani, R/O H.No.192, Nursing Garh, Srinagar A/P H.No.103, Allah Villa, Jehangir Colony, Baghat-E-Barzulla, Srinagar

vide Notification No.129 dated 17.06.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40325-31/24/10 Dated: 07/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Faheem Wani, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

## **NOTIFICATION**

No: 963 92021/ReDated: 07/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Anu Kumari D/O Ram Paul R/O Ward No.4, House No.96, R.S. Pura, Jammu

vide Notification No.123 dated 17.06.2019 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40332-38/Pa/4 Dated: D

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Anu Kumari, Advocate

21-01 Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 964 9202/ Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Dalvinder Kumar S/O Bachiter Singh R/O Vill Bhadrore, Tehsil & District Jammu

vide Notification No.103 dated 17.06.2019 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) **Registrar** (Adm.)

No: 40339-45/24/4 Dated: 07/9/20

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Dalvinder Kumar, Advocate

Registrar (Adm.) DI

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

2021/Rg Dated: 07/9/2021 No: 9650

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Akhil Tandon S/O Deepak Tandon R/O H.No.39, Bakshi Nagar, Jammu

vide Notification No.452 dated 02.07.2018 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)∧

No: 40346-52/RG/LD Dated: 07/9/

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Jammu.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Jammu.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Akhil Tandon, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: <u>966 9 2021/2120</u> Dated: <u>07/9/ 2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tariq Ahmad Mir S/O Ab. Rahim Mir R/O Bagbal, K.B. Pora, D.H.Pora, Kulgam

vide Notification No.847 dated 17.08.2017 has been declared as Absolute/Final.

### **By Order**

(Mohammad Yasin Beigh)

Registrar (Adm.

No: 40353-59/14/4) Dated: 07/9

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Tariq Ahmad Mir, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 9679202/29 Dated: 07/9/ 2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rohit Paul Sharma S/O Krishan Paul Sharma R/O Ward No.3, H.No.81, Tehsil Katra District Reasi.

vide Notification No.815 dated 01.03.2013 has been declared as Absolute/Final.

(Mohammad Yasin Beigh) Registrar (Adm.) No: <u>40360-66/Rg/4</u>Dated: <u>07/9/2021</u>. Copy forwarded to the:

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Reasi.
- 2. Secretary, Bar Council of India, New Delhi.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Reasi.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- 7. Mr. Rohit Paul Sharma, Advocate

Registrar (Adm.) 01-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 968 9 202/ Rey Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fareha Wani D/O Riaz Ahmed Wani R/O Wani Mohall, Ghat, Tehsil & District Doda

vide Notification No.1549 dated 03.03.2018 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40367 -73/24/Dated: 07/9,

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bhaderwah.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Doda.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Fareha Wani, Advocate

Registrar (Adm.) Dros

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 969 02021/pg Dated: 07/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Vishal Singh S/O Ramesh singh R/O Mandi Kheri, Samba

vide Notification No.1332 dated 12.12.2017 has been declared as Absolute/Final.

By Order

1-08-2 (Mohammad Yasin Beigh)

10

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40374-80/R4/4Dated: 07/9/202

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Samba.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Samba.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Vishal Singh, Advocate

Registrar (Adm.) D1-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 970 9700/200 Dated: 07/9/2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zaid Ali Wani S/O Shoukat Ali Wani R/O Victory Manzil, Raj Bagh, Srinagar

vide Notification No.01 dated 01.04.2013 has been declared as Absolute/Final.

### By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40382-08 19/4 Dated: 07/9/2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Zaid Ali Wani, Advocate

Registrar (Adm.))-18

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 971 9 202 / 129 Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ishfaq Ahmad Yatoo S/O Mohammad Yousuf Yatoo R/O Rakhi Shilvath, Sumbal, District Bandipora

vide Notification No.441 dated 09.12.2020 has been declared as Absolute/Final.

### By Order

31-08-

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40309 95/14/4/Dated: 07

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandippora.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Ishfaq Ahmad Yatoo, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## **NOTIFICATION**

No: 973 7202/Rg Dated: 07/9/2027,

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Manzoor D/O Manzoor Ahmad Wani R/O Kadalbal Pampore, District Pulwama

vide Notification No.445 dated 09.12.2020 has been declared as Absolute/Final.

### By Order

2710

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40403-9/Re/(Dated: 0719

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Iqra Manzoor, Advocate

Registrar (Adm

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) \* \* \*

# **NOTIFICATION**

No: <u>9720</u> 2021 Pg Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ansa Ishtaq D/O Ishtaq Ahmad Zogi R/O Saraf Kadal, Killi Masjid, Saraf Kadal , Tehsil Khanyar, District Srinagar

vide Notification No.418 dated **0**9.12.2020 has been declared as Absolute/Final.

By Order

D

(Mohammad Yasin Beigh) Registrar (Adm.) N

No: 40396-402/2 Dated: \_07/9/

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Srinagar.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Ansa Ishtaq, Advocate

Registrar (Adm.) 71-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>955 Re/LapDated</u>: <u>6-9-202</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Naurina Ashraf Khan D/O Mohammad Ashraf Khan R/O Bongam, Shopian, Mir Mohalla, District Shopian

vide Notification No.1777 dated 08.05.2020 has been declared as Absolute/Final after condonation of delay.

### By Order

21-0

18

(Mohammad Yasin Beigh) Registrar (Adm.

No: 40272-78 RG 29Dated: 6-9-2021

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Shopian.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Shopian.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Naurina Ashraf Khan, Advocate

Registrar (Adm.) Drok-2

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: <u>9749 2021 / Reg</u> Dated: <u>07/9/2021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tahira Bashir D/O Bashir Ahmad Sheikh R/O Gureiz, District Bandipora A/P Nowpora Bandipora, Naaz Colony Bandipora

vide Notification No.157 dated 18.06.2019 has been declared as Absolute/Final.

By Order

21-08-21

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40410-16/Rg/LP Dated: 07/9/202

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Bandipora.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Bandipora.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Tahira Bashir, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 975 07 2021/24 Dated: 07/91 2027

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mudasar Ahmad Dar S/O Mohmad Maqbool Dar R/O Marval Kakapora, (Goore Mohalla), District Pulwama

vide Notification No.929 dated 22.11.2019 has been declared as Absolute/Final after condonation of delay.

By Order

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40417-23/09/UPDated: 07/91

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Pulwama.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Pulwama.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Mudasar Ahmad Dar, Advocate

Registrar (Adm.) 31-08

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

2021/RepDated: 07/9/2021 No: 976 9

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nasiha D/O Bashir Ahmad Dar R/O Nowgam Bonpora, near Masjid Noor, Srinagar

vide Notification No.715 dated 19.09.2019 has been declared as Absolute/Final.

### By Order

51-08

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40424-30 R4/10 Dated: 07/9/

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Nasiha, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: 970 9202/200 Dated: 07/9/2021

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Bisma Rasool D/O Gh Rasool R/O Ellahi Bagh, "B", Gulbahar Colony, Rangpora, Srinagar

vide Notification No.21 dated 15.09.2020 has been declared as Absolute/Final.

By Order

1-dx

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40430-44/12/0Dated: 07/9

### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Srinagar.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Bisma Rasool, Advocate

Registrar (Adm.) 71-0

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# NOTIFICATION

No: 977 9 2021/29 Dated: 07/9/ 2021.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Farrukh Mushtaq Sheikh S/O Mushtaq Ahmed Sheikh R/O Mohalla Fardiya Near Masjid Noor, Doda

vide Notification No.684 dated 29.12.2015 has been declared as Absolute/Final.

**By Order** 

(Mohammad Yasin Beight)

Registrar (Adm.

No: 40431-37/Rg/(Dated: 07/9/2021

### Copy forwarded to the: -

- Principal District and Sessions Judge, Bhaderwah. 1.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- President, District Bar Association, Bhaderwah. 4.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- Incharge Chief Librarian, High Court Wing Jammu/Srinagar for 6. information and also keeping record of the same.
- Mr. Farrukh Mushtaq Sheikh, Advocate 7.

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

## NOTIFICATION

No: 979 9 202 /24 Dated: 07/91202

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shaziya Jaffar D/O Mohd Jaffar Dar **R/O Hamdania Colony Bemina Srinagar** 

vide Notification No.942 dated 22.11.2019 has been declared as Absolute/Final.

**By Order** 

100-21-08-(Mohammad Yasin Beigh) Degistrar (Adm.)

No: <u>40445-51 /4/4</u>Dated: <u>07/9/2020</u> Copy forwarded to the:

- 1. Principal District and Sessions Judge, Srinagar.
- Secretary, Bar Council of India, New Delhi. 2.
- Manager, Government Press, Srinagar for publication in the next 3. issue of Government Gazette.
- 4. President, District Bar Association, Srinagar.
- CPC e-Courts High Court of J&K Srinagar for uploading on the 5. official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Shaziya Jaffar, Advocate

Registrar (Adm.) Drok-21

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>980 9 2021</u> Reg Dated: <u>07/9/2021</u>

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Showkeen Rashid D/O Abdul Rashid Rather R/O Dardpora, District Budgam

vide Notification No.440 dated 04.09.2013 has been declared as Absolute/Final.

By Order

18

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40452-50/Rg/4Dated: 07/9

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Budgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Budgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Ms. Showkeen Rashid, Advocate

Registrar (Adm.)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>901072021/Re</u> Dated: <u>07/912021</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Irfan Firdos S/O Mir Firdos Ahmed R/O Mir Mohalla, Qasba Baghat Janglat Mandi, District Anantnag

vide Notification No.525 dated 02.08.2016 has been declared as Absolute/Final.

By Order

(Mohammad Yasin Beigh)

Registrar (Adm.)

No: 40459-65/12/4Dated: 07/91 2021

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Anantnag.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Anantnag.
- 5. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Irfan Firdous, Advocate

Registrar (Adm.) 71-

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

# **NOTIFICATION**

No: <u>982/Rg/cp</u> Dated: <u>07/9/2029</u>.

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Peerzada Abid Hussain S/O Late Peer Mohd Syed R/O Chowgam, Devsar, Kulgam A/P Chehlan Herpora Kulgam

vide Notification No.821 dated 12.02.2016 has been declared as Absolute/Final.

By Order

51-08-2

(Mohammad Yasin Beigh) Registrar (Adm.)

No: 40466-7-2/By/CyDated: 07/9/2021.

#### Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam.
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
- 4. President, District Bar Association, Kulgam.
- CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
- 6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 7. Mr. Peerzada Abid Hussain, Advocate

Registrar (Adm.) DI-08-2